आयकर अपीलीय अधिकरण, **'बी' न्यायपीठ, चेन्नई।**

IN THE INCOME TAX APPELLATE TRIBUNAL
'B' BENCH: CHENNAI

श्री अब्राहम पी. जॉर्ज, लेखासदस्य एवं

श्री जॉर्ज माथन, न्यायिक सदस्य के समक्ष

BEFORE SHRI ABRAHAM P.GEORGE, ACCOUNTANT MEMBER AND SHRI GEORGE MATHAN, JUDICIAL MEMBER

आयकर अपील सं./**ITA No.1549/Mds/2017**

निर्धारण वर्ष **/Assessment Year: 2012-13**

The Dy. Commissioner of Income Tax, Corporate Circle-2(1), Room No.511, 5th Floor, Wanaparthy Block, 121, M.G.Road, Chennai-600 034.	**Vs.**	M/s.Financial Software & Systems Pvt. Ltd., G-4, 1st Cross Street, SIPCOT IT Park, Rajiv Gandhi Salai (OMR), Siruseri, Chennai-603 103. [**PAN:** AAACF 2351 C]
(अपीलार्थी**/Appellant)**		**(**प्रत्यर्थी**/Respondent)**

CORRIGENDUM

PER GEORGE MATHAN, JUDICIAL MEMBER:

In the Tribunal's order dated 28.11.2017, in the above appeal, the Assessment Year mentioned in the cause title is to be read as "**2012-13**", instead of "**2011-12**".

Sd/-
(अब्राहम पी. जॉर्ज)
(ABRAHAM P.GEORGE)
लेखा सदस्य**/ACCOUNTANT MEMBER**

Sd/-
(जॉर्ज माथन**)**
(GEORGE MATHAN)
न्यायिक सदस्य**/JUDICIAL MEMBER**

चेन्नई/Chennai,
दिनांक/Dated: January 29, 2018.
TLN

आदेश की प्रतिलिपि अग्रेषित**/Copy to:**

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त (अपील)/CIT(A)
4. आयकर आयुक्त/CIT
5. विभागीय प्रतिनिधि/DR
6. गार्ड फाईल/GF